

NATIONAL COMPANY LAW TRIBUNAL

GUWAHATI BENCH: GUWAHATI

I.A. No.49 of 2017

IN

CP No.14/241/242/GB/2017

Under Section: 241/242 of the Companies Act, 2013

In the matter of:

Mukesh Goel and others

... Petitioners

-versus-

Goel Marketing and Distribution Co. Ltd.

... Respondents

Order delivered on 21-02-2018

Coram:

PRESENT

HON'BLE MR. JUSTICE P.K. SAIKIA, MEMBER (JUDICIAL)

For the Petitioners

: Mr. Rajesh Kumar Bhatra, Advocate

For the Respondents

: Mr. Rakesh Dube, Advocate

ORDER

Heard Mr. Rajesh Kumar Bhatra, learned counsel appearing for the petitioner. Also heard Mr. Rakesh Dube, learned counsel appearing for the respondents.

2. In view of earlier order of this Bench rendered in the connected matters, Registry is directed to list the matter on 19th March, 2018.



Member (Judicial)
National Company Law Tribunal
Guwahati Bench: Guwahati.

Dated, Guwahati the 21st February, 2018
Deka/21-02-2018

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